

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC).Litigation.

**GOVERNMENT ORDER NO:- 1892-JK (LD ) of 2024**

**DATED:- 16 - 02 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 16 - 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
16-02-24

Annexure to the Government Order No. 1892-JK(LD) of 2024 dated 16.02.2024

S No.	Title of the Case		OIC
1	Karnail Singh & Anr Vs UT of J&K & Ors.	WPC 2817/2023	Mr. Nasir Ahmed Butt
2	Tariq Hussain Dev V/s Joginder Singh	CCP(S) 386/2019	Mr. Shafqat Ali
3	Madan Lal V/s UT of J&K & Ors.	0A 1571/2023	Mr. Ashok Kumar
4	Jugal Kishore Vs UT of J&K & Ors.	0A 1585/2023	Mr. Ashok Kumar
5	Kuldeep Kumar V/s UT of J&K & Ors.	WPC 3031/2023	Mr. Javed Iqbal
6	Nasreen Akhter & Ors V/s UT of J&K & Ors.	WPC 02/2024	Mr. Abdul Raheem
7	Neha Tandon V/s UT of J&K & Ors.	WPC 36/2024	Mr. Waheed Ahmed
8	Bansi Lal V/s State & J&K & Ors.	WPC 971/2018	Mr. Anayatullah Sheikh.
9	Maharaj Krishan Bhat	TA 720/2021	Mr. Ashok Kumar
10	Satpaul Sharma V/s UT of J&K & Ors.	WPC 240/2022	Mr. Haroon Naik

*Am*

*engr/...*